


**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021**

1. Name of officer (in full): **DR MANISHA NARAYAN**      3. Present Post held: **Deputy Director**  
 2. Service to which the Officer belongs: **CCS**      4. Present Pay: **Level 11**

| Name of District<br>Sub Division<br>Taluk and Village or<br>city -<br>in which property is<br>situated (full<br>location & postal<br>address | Name &<br>Details of<br>Property,<br>Housing,<br>Lands and<br>other<br>Buildings | Cost of<br>construction/<br>Acquirement (&<br>year when<br>purchased)<br>including of land in<br>case of house | Present<br>value*       | If not in own name, state<br>in whose name held and<br>his/her relationship to<br>the Government Servant | How acquired whether by<br>purchase, lease**/mortgage<br>inheritance, gift or otherwise<br>with date of acquisition and<br>name with details of person(s)<br>from whom acquired | Annual<br>income<br>from the<br>property | Remarks |
|----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|-------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|---------|
| 1                                                                                                                                            | 2                                                                                | 3                                                                                                              | 4                       | 5                                                                                                        | 6                                                                                                                                                                               | 7                                        | 8       |
| Part - C<br>1st Floor,<br>Usha<br>Residency<br>B-130,<br>Sector - C,<br>Maharagar,<br>Lucknow.                                               | Housing                                                                          | ₹ 2820000/-<br>Year of<br>Purchase<br>2011                                                                     | ₹<br>65 Lacs<br>Approx. | Joint ownership<br>with Mother<br>(Smt. Beena<br>Narayan)                                                | Joint purchase of<br>flat with Mother<br>from Sh. Vyom<br>Varshney.<br>- Financed by<br>LIC HFL & partial<br>contribution by<br>mother.                                         | NIL                                      | -       |

- \*In case there is not possible to assess the value of accurately, the approximate value in relation to present conditions may be indicated.
- \*\*Includes short term leases also.

  
 Signature: \_\_\_\_\_  
 Name: **DR MANISHA NARAYAN**  
 Designation: **Deputy Director**  
 Date: **13th January, 2022.**